

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. I.A. 1104/2024
I.A. 5170/2023
M.A. 2944/2019
IN
C.P.(IB)-1785(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.03.2024**

NAME OF THE PARTIES: Asset Reconstruction Company (India) Ltd

V/s.

Surya Treasure Island Pvt Ltd

Appearances:

For Applicant : Adv Amit Tungare in IA no. 5170/2023 for Chairman
of the Monitoring Committee/Erstwhile RP/Applicant,

For Respondent: Adv. Ayush Kothari a/w. Adv. Chinmay Bhojane i/b.
Apex Law Partners for R-2, Adv. Prakash Shinde
a/w. Adv. Ruchita Jain i/b. MDP & Partners for UCO
Bank R-1

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5170/2023 & I.A. 1104/2024

Heard the counsel on both the sides. Parties are at liberty to file written submissions on the next date not exceeding 4 pages and compilation of judgement, if any. List on **25.04.2024** for written submission.

M.A. 2944/2019

List this matter on **10.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)